

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 432
IB-1182/ND/2018**

IN THE MATTER OF:

M/s. J.V. Restaurant Pvt. Ltd.

...PETITIONER

Section

Under Section 10 of IBC

**Order delivered on 04.12.2020
(Virtual Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Applicant

:Mr. Jaswant Singh, Adv.

For the Respondent/ Corporate-debtor :

ORDER

CA/169/2020

Application no.CA/169/2020 is the progress report. The same is taken on record with just exceptions. It is submitted that so far no resolution plan has been received from any interested party in the matter. The RP is directed to file next progress report within time. Post the matter to 08.02.2021.

-sd-

**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**

(Anjula)